

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.523/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	Atul Rastogi-Versus-Duncans Industries Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. SOUMENSHO GHOSH, ADV
2. MR. ANSHUMAN BANERJEE, ADV
3. MR. TANMOY CHAKRAVARTY, ADV

} for the operational creditor

AS ✓ S
11.1.2018

1. Mrs. Navita Datta Chowdhury, Adv. } Respondent

ND Chowdhury
Adv.
11/1/2018

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor has submitted that arguing Sr. Counsel is not present so on this ground she made a request for adjournment. Prayer is allowed.

List it on 07/02/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)